

IN THE HIGH COURT OF ORISSA AT CUTTACK

**W.P.(C) No.17639 Of 2022
(Through hybrid mode)**

Shambhunath Mahanta and others *Petitioners*

Ms. Ruha Latif

-versus-

State of Odisha and others *Opposite Parties*

Mr. A.K. Sharma, AGA

CORAM: JUSTICE ARINDAM SINHA

ORDER
20.07.2022

Order
No.

1.

1. Ms. Latif, learned advocate appears on behalf of petitioners and submits, opposite party no.4 company is causing pollution by effluent discharge. Her clients have joined to pray for stopping the discharge into river water and compensation. They have also prayed for direction upon State Pollution Control Board to exercise its power in aid of stopping the pollution.

2. Mr. Sharma, learned advocate, Additional Government Advocate appears on behalf of opposite party nos. 1 and 3.

3. Issue notice along with this order on the petition and interim application upon opposite party nos. 2 and 4 by registered post/speed post with AD. Petitioners will put in requisites.

4. List on 10th August, 2022. The interim application will be considered on adjourned date.

(Arindam Sinha)
Judge

Sks

